

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.02-IA 768 of 2024  
in  
**C.P. (IB)/217(AHM)2023**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Small Industries Development Bank of India (SIDBI) .....**Applicant**

VS

Mr. Nilesh Shantilal Patel - Personal Guarantor to M/s Balaji .....**Respondent**  
Fiber Reinforce Private Limited

**Order delivered on: 14/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant/RP : Mr. Vinod Kumar Shah, Adv.

For the Respondent :

**ORDER**

This is an Application filed for taking on record 1st progress report for the period ending on 30.04.2024 pursuant to order dated 22.03.2024 passed in C.P.(IB)/217(AHM)2023 read with regulation 11 of NCLT rules 2016. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA 768 of 2024** stands disposed of.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**